

wari-Dharubera-Bhiwadi, Rohtak, Panipat and Alwar.

### **Shortage of Drug Inspectors**

7088. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any reports on the shortage of Drugs Inspectors during the last three years; and

(b) the steps taken by Government to ensure that sufficient Drugs Inspectors are posted in the Capital and other thickly populated areas?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The Government is aware that there is shortage of Drugs Inspectors in the country. The task Force constituted by the Ministry of Health & Family Welfare in 1982, has recommended that there should be one Drugs Inspectors for every 25 manufacturing premises and one Drugs Inspector for every 100 sales premises to exercise effective control over manufacture and sale of drugs. The total number Drugs Inspectors that would be required according to the above norms, would come to about 2600 against the total number of 695 existing at present.

(b) During the Eighth Plan, it is proposed to strengthen the Drugs Inspectorate staff in the States/Union Territories as a Centrally Sponsored Scheme. During 1990-91, a provision of Rs. 48 lakhs has been made under the Scheme.

### **Textile Workers Rehabilitation Fund**

7089. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to use the Textile Workers Rehabilitation Fund for partially closed mills as well;

(b) if so, the details thereof;

(c) the number of fully closed mills and partly closed mills under NTC as on 31 December, 1989; and

(d) the details of the mills which are located in Kerala?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). A suggestion to this effect has been made by the Govt. of Gujarat. The matter has been discussed with the Chief Minister Gujarat and taken up with the concerned Departments.

(c) Two mills under National Textiles Corporation were closed as on 31.12.89.

(d) There are 4 NTC, 8 STC, 4 Cooperative and 13 private cotton/manmade fibre mills in Kerala, out of which only Malappuram Co-operative spinning mills is lying closed.

### **Profit/Loss of Cannanore Spinning and Weaving Mills**

7090. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TEXTILES be pleased to state:

(a) the profits earned and loss incurred by the Cannanore spinning and weaving Mills at Cannanore and Mahe during 1989-90:

(b) whether any expansion/modernisation was undertaken or is proposed to be made on these units under NTC; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) During 1989-90, the Cannanore Spinning & Weaving Mills, Cannanore and Cannanore Spinning & Weaving Mills, Mahe earned provisional net profit of Rs. 85.08 lakhs and Rs. 96.02 lakhs respectively.

(b) and (c). Yes, Sir. After take-over of these mills by Government, an amount of Rs. 148.29 lakhs and Rs. 164.93 lakhs was spent on modernisation of Cannanore Spinning & Weaving Mills Cannanore and Mahe respectively. Further, a sum of Rs. 388 lakhs have been sanctioned for modernisation/expansion of Cannanore Mills, Mahe which is under implementation. Schemes for modernisation/expansion of Cannanore Spinning & Weaving Mills, Cannanore at an outlay of Rs. 387.15 lakhs have been submitted by NTC to Financial Institutions for approval.

[*Translation*]

#### **Amrit Kalash**

7091. SHRI RAJVEERSINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an ayurved herb 'Amrit Kalash' and Su varna Kalash cure heart ailments;

(b) the botanical name of the herb, the measures taken for preservation of this herb;

(c) whether the use of this herb has been started in some hospitals in the country; and

(d) if so, the details of hospitals, where this herb is being used?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD): (a) and (b). There have been a few reports in a section of the Indian Press about a herbal Food Supplement preparation named 'Amrit Kalash' prepared by Maharishi Ayurveda, NOIDA (U.P.). It has been claimed that the preparation is useful in certain heart ailments cancer, etc. However, Scientific evidence is scanty.

(c) and (d). The Government have not information.

#### **Loss in Hindustan Vegetable Oils Corporation Ltd.**

7092. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Delhi Vanaspati Unit of Hindustan Vegetable Oils Corporation has incurred loss to the tune of lakhs of rupees;

(b) if so, the details thereof; and

(c) the steps taken to prevent the loss?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Delhi Vanaspati Unit of Hindustan Vegetable Oils Corporation Ltd. has not incurred any losses upto 1988-89. According to quick estimates, the unit is likely to incur loss during 1989-90.

(b) The expected loss to this Unit during 1989-90 is due to following factors:

(i) Vanaspati which was a sellers commodity has not become competitive and the product of Delhi Vanaspati Unit which is manufactured from an old and obsolete technology batch type plant is selling at lower rates as the competitors have modernised their plants thereby con-